



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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November 10, 2023

Four NBFCs and Two HFCs surrender their Certificate of Registration to RBI

The following Four Non-Banking Financial Companies (NBFC) have surrendered the Certificate of Registration (CoR) granted to them by the Reserve Bank of India (RBI). The RBI, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their CoR.

i) Due to exit from Non-Banking Financial Institution (NBFI) business:

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Date of Cancellation of CoR
1	Ford Credit India Private Limited	Urban Square, 3 rd Floor, S. F. No- 278/3A & 9A, VOC Street, Gandhi Nagar, OMR, Kottivakkam, Chennai, Tamilnadu – 600 041	B-07.00802	December 12, 2014	October 10, 2023
2	Acoustic Commercial Pvt. Ltd.	Room No. 4, 3rd Floor, A-06, Shyam Nagar, Benad Road, Jhotwara, Jaipur, Rajasthan - 302012	B-10.00277	April 05, 2018	October 13, 2023

ii) Due to meeting the criteria prescribed for unregistered Core Investment Company (CIC) that does not require registration:

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Date of Cancellation of CoR
1	VSG Trade Pvt Ltd	Hightension Electricals, Block No. 1, Mouza, A T Road, Near Toklai Bridge, Jorhat, Assam-785001	B.08.00201	May 27, 2016	October 03, 2023

iii) Due to NBFC ceasing to be a legal entity after amalgamation/merger/ dissolution/ voluntary strike-off, etc.:

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Date of Cancellation of CoR
1	Centrum Microcredit Limited	Level-9, Unit 801, Centrum House, C.S.T. Road, Vidyanagari Marg, Kalina, Santacruz (E), Mumbai, Maharashtra - 400098	N-13.02206	December 06, 2018	October 25, 2023

Further, the following Housing Finance Companies (HFC) have surrendered the Certificate of Registration (CoR) granted by National Housing Bank. The RBI, in exercise of powers conferred on it under Section 29A of National Housing Bank Act, 1987, has therefore cancelled their CoR.

iv) Due to exit from Housing Finance Institution business:

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Date of Cancellation of CoR
1	National Trust Housing Finance Limited	No. 88, Mount Road, Guindy, Chennai, Tamilnadu - 600032	01.0024.01	August 16, 2001	September 21, 2023

v) Due to HFC ceasing to be a legal entity after amalgamation/merger/ dissolution/ voluntary strike-off, etc.:

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Date of Cancellation of CoR
1	Housing Development Finance Corporation Limited	Ramon House, 169 Backbay Reclamation, H T Parekh Marg, Mumbai, Maharashtra - 400020	01.0006.01	July 31, 2001	October 26, 2023